

# CENTRAL ELECTRICITY REGULATORY COMMISSION

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## Minutes of the Commission meeting held on 10<sup>th</sup> August, 2011

1.0 The following were present:

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|-----|---|-----------------|
| 1.  | Dr. Pramod Deo, Chairperson             | <b>In Chair</b> |
| 2.  | Mr. S. Jayaraman, Member                |                 |
| 3.  | Mr. V.S. Verma, Member                  |                 |
| 4.  | Mr. Deena Dayalan, Member               |                 |
| 5.  | Mr. Rajiv Bansal, Secretary             |                 |
| 6.  | Mr. Pankaj Batra, Chief (E)             |                 |
| 7.  | Mr. Trilochan Rout, Jt. Chief (Law)     |                 |
| 8.  | Mr. P.K. Awasthi, Jt. Chief (F)         |                 |
| 9.  | Mr. Vijay Menghani, Jt. Chief (E)       |                 |
| 10. | Mr. Rahul Banerjee, Senior Advisor      |                 |
| 11. | Shri S.K. Chatterjee, Deputy Chief (RA) |                 |

2.0 **Item No. 1 Draft CERC Regulation on Determination of Forbearance and Floor Price for the REC framework to be applicable from 1st April 2012.**

This was considered and approved as proposed.

3.0 **Item No.2: Draft Central Electricity Regulatory Commission (Payment of Fees) Regulations, 2011.**

This was considered and approved with certain modifications.

4.0 **Item No. 3: Review of provision 8(8) of CERC (Grant of Connectivity, Long Term Access and Medium Term Access) Regulation in respect of construction of dedicated line by Generator/CTU considering changed power sector scenario.**

The proposal was noted and the Commission felt that the existing provision of regulation is adequate and does not require any change.

5.0 The meeting ended with vote of thanks to the chair.

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